NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

IA 1728/2024 In C.P. (IB)/606(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **PERFECT RECOVERY CONSULTANCY PVT. LTD V/s NAVNEET SINGH GOGIA**

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Subir Kumar, Advocate a/w Ms. Disha Shah, Advocate a/w Mr. Abhinav Palsikar, Advocate i/b SDS Advocates appeared for the Petitioner.
2. Mr. Chaitanya Nikte, Advocate appeared for the RP.
3. Adv. Manaswi Agrawal for Phoenix ARC Private Limited (Intervener).
4. Learned Counsel for the RP seeks further time to place on record report and informs that report will be filed within one week.
5. List this matter on **15.05.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna